

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

No. T.C.P. 74/MB/2013  
CA 321/2013

CORAM : Present : SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **27.02.2018**.

NAME OF THE PARTIES : Mr. Christian McFarlane  
Vs.  
M/s. Gaffino Resorts & Motels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & B Code, 2016

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**ORDER**

1. The Learned Counsel of the Petitioner indicated that the settlement is in progress; however, in view of the ill-health of the Petitioner, some more time is required.
2. The matter is posted to **09.04.2018**.

Sd/-

**BHASKARA PANTULA MOHAN**  
Member (Judicial)

Date :27.02.2018  
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